

ITEM NO.48

COURT NO.13

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1397/2020

DR. RADHIKA THAPPETA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 41342/2021 - AMENDMENT OF THE PETITION

IA No. 23070/2022 - APPLICATION FOR PERMISSION

IA No. 6534/2022 - EARLY HEARING APPLICATION

IA No. 23016/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 132525/2022 - INTERVENTION/IMPLEADMENT

IA No. 23014/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 28061/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

WITH

W.P.(C) No. 62/2022

(FOR ADMISSION)

Date : 14-12-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s)

Mr. Rohit Sharma, Adv.
 Mr. Nikhil Purohit, Adv.
 Mr. Ashok Kumar, Adv.
 Mr. Kumar Dushyant Singh, AOR

Ms. Srishti Agnihotri, AOR
 Ms. Sanjana G. Thomas, Adv.
 Ms. Mantika Vohra, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG.
 Ms. Aishwarya Bhati, ASG
 Mr. Abhijeet Singh, Adv.
 Mr. Apoorv Kurup, Adv.
 Ms. Aakanksha Kaul, Adv.
 Ms. Ruchi Kohli, Adv.
 Mr. Kanu Agrawal, Adv.
 Mr. Udai Khanna, Adv.

Ms. Deepabali Dutta, Adv.
Mr. M. Singh, Adv.
Mr. Rustam Singh Chauhan, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. C. George Thomas, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the petitioners seeking adjournment to place certain additional facts and documents on record, list the matters after two weeks.

List these petitions on the same day, and before the same Bench wherein, W.P.(C) No. 891 of 2021 and other connected matters are listed.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR